

**NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI**



**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 12/07/2017 AT 10.30 AM**

**PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL**

**APPLICATION NUMBER :**  
**PETITION NUMBER : TCP/360/ (IB)/2017**  
**NAME OF THE PETITIONER(S) : PRABHAKARAN T.R**  
**NAME OF THE RESPONDENT(S) : KOTHARI INDUSTRIAL CORPORATION LTD**  
**UNDER SECTION : 433 ( e)(f)**

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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**REPRESENTATION BY WHOM**

1.	PREETHI. S. ARASU for Rohan Rajasekharan	Counsel for Petitioner	
2.	T. Mahendran	Counsel for Respondent	

**ORDER**

Shri Rohan Rajasekharan, counsel for petitioner present. Shri T Mahendran, counsel for respondent present. Heard the arguments of both the sides in part. Time enlarged at the request of both the sides for submitting some clarifications in the matter. Put up on 26.07.2017 at 10.30 A.M.

  
(K. Anantha Padmanabha Swamy)  
Member (Judicial)